

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 344 OF 2016**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NLC India Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Manu Seshadri  
Mr. Samarth Choudhary for R-1  
  
Mr. S. Vallinayagam for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on  
**05.02.2020.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

kt/mkj